

Annexure 7

Name of the corporate debtor:
Fine Dine Ventures Private Limited

Date of Commencement of CIRP: 10.08.2023

List of Creditors as on:04-09-2023

List of operational creditors(Government dues)

Sl. NO	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Department of Goods and Services tax	23.08.2023	3,54,58,747.00	3,32,15,314.00	Unsecured	Nil	Nil	No	Nil	Nil	Nil	Nil	Nil	Nil

Fine Dine Ventures Private Limited (In Cirp)

Interim Resolution Professional

Ashish Singh
Interim Resolution Professional
Fine Dine Ventures Private Limited (In CIRP)